

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No.130 of 2019

IN THE MATTER OF:

Shyam Metalics and Energy Ltd.

.....Appellant

Vs.

Rathi Steel and Power Ltd.

.....Respondent

Present :

For Appellant: Mr. Abhijeet Sinha, with Mr. Aditya Shukla, Ms. Pratiksha Sharma, Mr. Ankit Acharya, Mr. Saiket Sarkar, Advocates

For Respondents: Mr. Tanmay Mehta, Mr. Subhash Chawla, Advocates

O R D E R

30.07.2019 - Additional affidavit is filed by the Appellant to suggest that some other documents were sent by Mr. P.K. Sinha by speed post of which reference was made by the Respondent.

Learned counsel appearing on behalf of the Respondent referred to some other documents to suggest that the Appellant had knowledge about the Arbitration proceedings.

We have heard learned counsel for the parties. **Order is reserved.**

...contd.

It will be open to the parties to file short written submissions not more than three pages by 1st August, 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/sk

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